

(b) No information is available.

(c) No such action was taken.

(d) There is no such proposal under the consideration of the Government.

[Translation]

Constitution of a service commission for Government undertakings

3624. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that selection and appointment of employees for subordinate offices of Government is done through UPSC and SSC;

(b) if so, whether it is also a fact that recruitment for nationalised banks is done through Banking Services Commission;

(c) if so, whether Government propose to recruit employees for other Government undertakings by constituting a Commission; and

(d) if so, by what time it will be constituted and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The selection and appointment of employees to Group 'A' and 'B' posts in the Central Government Ministries is made through UPSC, while the recruitment to Group 'C' posts is made through SSC.

(b) The recruitment of clerks and officers in the public sector banks is done through Banking Service Recruitment Boards. The Banking Service Commission has not yet been set up.

(c) and (d) The Government have laid down a broad policy for recruitment in public sector enterprises and this is working satisfactorily. There is no proposal to set up a Commission for recruitment of employees in public sector enterprises.

[English]

Setting up of rubber processing units in Kerala

3625. SHRI K. MOHANDAS : Will the Minister of COMMERCE be pleased to state:

(a) whether Government consider that there is scope for setting up rubber processing units in the Central Sector in Kerala;

(b) whether any move is being made in this respect; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) to (c) Rubber processing units are not capital intensive projects and can be set up in the Cooperative Sector as well as by private entrepreneurs.

Imports of rubber

3626. DR.G. VIJAYA RAMA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to import 20,000 tonnes of raw rubber;

(b) if so, the reasons therefor;

(c) whether this import will adversely affect the rubber producers; and

(d) if so, the steps being taken to protect the producers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) Domestic production is not sufficient to meet the demand. Hence, import of natural rubber is allowed only to the extent required to bridge the gap between production and consumption.

(c) and (d) In order to ensure that imports of natural rubber may not adversely affect the rubber producers, the following steps are taken.